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#ICLS2026

Publication Partner



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PRESS**

SPRINGER NATURE

THE 5th INTERNATIONAL CONFERENCE ON LAW AND SOCIAL TRANSFORMATION

Conference Theme

Resolving Conflicts Sustainably:
The Role of Alternative Dispute
Resolution (ADR) in Advancing
Global Development Goals

**Mode: Hybrid
(In-Person and Virtual)**

(Under Scopus/WoS Review)

October 26-28, 2026 | Venue: Alliance University, Bengaluru, India

ABOUT ALLIANCE UNIVERSITY

Alliance University is a private university established in Karnataka by the State Act No. 34 of year 2010. The University is recognized by the University Grants Commission, New Delhi and is accredited with a NAAC A+ Grade. The University has a vibrant and picturesque campus in Bengaluru, one of the fastest-growing cities in India. It offers undergraduate and postgraduate majors across divergent streams of knowledge such as psychology and data science, technology and law, physics and philosophy, businesses and rhetoric. In addition, it fosters transdisciplinary approaches and nurtures a dynamic foundation for the spirit of collaboration, inquiry, and enterprise. Alliance Education, defined by excellence in the areas of Business Administration, Engineering, Legal studies, etc., and guided by the core values of the University, has shaped the lives of over 32,000+ very successful alumni across the globe.

ABOUT ALLIANCE SCHOOL OF LAW

Alliance School of Law, Alliance University is approved by the Bar Council of India (BCI), New Delhi. The School has been ranked 20th among all law schools in India by National Institutional Ranking Framework (NIRF) 2025. The Alliance School of Law offers two five-year, integrated undergraduate courses in law, viz., Bachelor of Arts, Bachelor of Law Honors - B.A. LL.B. (Hons.) and Bachelor of Business Administration, Bachelor of Law Honors - B.B.A LL. B. (Hons.), as well as 3-years LL.B. course that has been carefully crafted and designed to prepare its graduates for rewarding careers in various roles and responsibilities in legal service organizations.

Alliance School of Law also offers a full-time, one-year Master of Law (LL.M.) degree with specializations in IT and

Data Protection Law, Corporate Law, Law Climate Change and Sustainability, Trade and Commercial Laws, Crime and Forensics Law, Human Rights Law, and Intellectual Property Law, to develop strong research expertise among the postgraduate students and also offer a Ph.D. programme in law and policy studies.

The Law School has established various centres for advanced legal studies and research, to facilitate engagements with various sections of society for deliberations over a variety of socio-legal issues through initiatives such as Conferences, Seminars, Workshops, Books, Journals, Blogs, etc.

ABOUT CONFERENCE

The 5th International Conference on Law and Social Transformation (ICLS 2026) provides an international platform for academicians, researchers, judges, arbitrators, mediators, legal practitioners, policymakers, industry experts, corporate professionals, and research scholars to exchange ideas and present original research on contemporary developments in Alternative Dispute Resolution (ADR).

The conference explores the transformative role of arbitration, mediation, conciliation, negotiation, Online Dispute Resolution (ODR), artificial intelligence, investment arbitration, ESG governance, technology-enabled justice systems, and cross-border dispute resolution in advancing sustainable development and strengthening access to justice.

By fostering interdisciplinary collaboration among academia, government, industry, and the legal profession, ICLS 2026 aims to promote innovative scholarship and practical solutions that contribute to peaceful, efficient, and sustainable dispute resolution worldwide.

CONFERENCE THEME

Resolving Conflicts Sustainably: The Role of Alternative Dispute Resolution (ADR) in Advancing Global Development Goals

The Conference features eight interdisciplinary tracks covering Alternative Dispute Resolution, Sustainable Development, Technology, Corporate Governance, Human Rights, Climate Justice, International Arbitration, and Emerging Areas of Law.

CONFERENCE TRACKS

Track I: ADR, Rule of Law and Sustainable Development

- ADR and the Sustainable Development Goals
- Peacebuilding and conflict prevention
- Access to justice through ADR
- Community and restorative justice
- Indigenous dispute resolution mechanisms
- ADR and governance reforms

Track III: Mediation and Collaborative Justice

- Commercial mediation
- Family and matrimonial mediation
- Workplace mediation
- Healthcare mediation
- Consumer dispute resolution
- Court-annexed mediation
- Mediation advocacy

Track V: Corporate Governance, ESG and Business Dispute Resolution

- ESG disputes
- Corporate governance conflicts
- Banking and financial disputes
- Competition law disputes
- Intellectual property disputes
- Startup and venture capital disputes
- Insolvency and restructuring mediation

Track II: International Arbitration and Cross-Border Commerce

- International commercial arbitration
- Investment treaty arbitration
- Energy and infrastructure disputes
- Maritime arbitration
- Construction disputes
- Enforcement of arbitral awards
- Emergency arbitration

Track IV: Technology, Artificial Intelligence and Online Dispute Resolution

- Artificial Intelligence in ADR
- Online Dispute Resolution (ODR)
- Blockchain and smart contracts
- Digital evidence
- Cyber dispute resolution
- Algorithmic decision-making
- Legal technology and access to justice

Track VI: Environment, Climate and Sustainable Resource Governance

- Climate dispute resolution
- Environmental mediation
- Water governance disputes
- Energy transition conflicts
- Biodiversity conservation
- Land acquisition disputes
- Carbon markets and arbitration

CONFERENCE TRACKS

Track VII: Human Rights, Society and Inclusive Justice

- Gender-sensitive dispute resolution
- Child rights and ADR
- Labour and employment disputes
- Migration and refugee conflicts
- Public policy and ADR
- Social justice through mediation

Track VIII: Emerging Trends in ADR

- Sports arbitration
- Space law disputes
- FinTech and cryptocurrency disputes
- Data protection and privacy disputes
- Smart cities and urban governance conflicts
- Comparative ADR systems
- Future of dispute resolution

CALL FOR PAPERS

The Organising Committee cordially invites the submission of original, unpublished, and high-quality research papers that advance the theory, policy, and practice of Alternative Dispute Resolution (ADR) and its interdisciplinary dimensions.

The Conference welcomes submissions from academicians, researchers, judges, arbitrators, mediators, legal practitioners, policymakers, corporate professionals, industry experts, doctoral scholars, postgraduate students, and other stakeholders engaged in dispute resolution and justice systems. Interdisciplinary research integrating perspectives from Law, Management, Public Policy, Artificial Intelligence, Technology, Economics, Sociology, Psychology, Business, International Relations, Environmental Studies, Data Governance, and other allied disciplines is particularly encouraged.

Authors are invited to submit innovative theoretical, empirical, doctrinal, comparative, and practice-oriented research papers that contribute to the development of efficient, inclusive, and sustainable dispute resolution mechanisms. The Conference seeks to foster meaningful academic dialogue on the evolving role of ADR in promoting access to justice, strengthening institutional frameworks, and advancing the Sustainable Development Goals (SDGs). Original interdisciplinary, comparative, policy-oriented, and practice-based research, including manuscripts addressing emerging and niche areas that complement the Conference tracks, is particularly encouraged. The thematic sub-topics listed under each conference track are illustrative rather than exhaustive.



WHY TO ATTEND?

CONFERENCE HIGHLIGHTS

International Conference

Bringing together academicians, researchers, judges, arbitrators, mediators, legal practitioners, policymakers, corporate professionals, and scholars from around the world.

Theme Focused on ADR and Sustainable Development

Exploring the transformative role of Alternative Dispute Resolution in advancing access to justice, institutional effectiveness, and the Sustainable Development Goals (SDGs).

Interdisciplinary Research Platform

Encouraging scholarship across Law, Artificial Intelligence, Public Policy, Management, Business, Economics, Technology, Sociology, Psychology, Environmental Studies, International Relations, Data Governance, and allied disciplines.

Distinguished Keynote Speakers

Insights from eminent jurists, ADR experts, policymakers, academics, and industry leaders.

Global Networking and Collaboration

Opportunities to engage with researchers, practitioners, institutions, and professionals from diverse jurisdictions.

Publication Opportunity

Selected papers will be considered for publication in the conference proceedings published by the **Atlantis Press (Springer Nature)**, subject to successful peer review, editorial acceptance, and the publisher's policies.

Rigorous Double-Blind Peer Review

Every eligible manuscript is evaluated by independent experts to ensure academic quality, fairness, and research integrity.

Awards and Recognition

Best Paper and Best Presentation Awards for outstanding scholarly contributions, subject to the Conference Awards Policy.

Capacity Building Initiatives

Participate in expert-led workshops, including the **#PublishWise: Advanced Legal Research and Writing Workshop** and **live Mock Mediation and Arbitration Sessions**.

Certificates

Certificate of Presentation, Certificate of Conference Attendance and Workshop Completion (where applicable), for eligible registered participants.

COMMITTEE AND GOVERNANCE

Chief Patron

Mr. Abhay G. Chebbi, Pro-Chancellor, Alliance University

Patron

Dr. Priestly Shan B., Vice-Chancellor, Alliance University

Advisor

Dr. V. Shyam Kishore, Professor and Associate Dean, Academic Affairs and Dean
Alliance School of Law, Alliance University

Conference Chair

Dr. Showkat Ahmad Wani, Associate Professor, Alliance University
Mr. Vishal Ranaware, Assistant Professor, Alliance University

Organizing Committee

Dr. Devaiah. N. G., Professor and Program Director – UG
Dr. Mukul Saxena, Professor and Director, Centre for PG and Legal Studies and Centre of Excellence
in Public Policy, Sustainability and ESG Research
Dr. Rachana Choudhari, Associate Professor
Dr. T. Jayashree, Associate Professor
Ms. Elsa Mustafa, Assistant Professor

Scientific Committee

The Scientific Committee comprises two constituent bodies: the Editorial Committee, which oversees the editorial management of the conference proceedings, and the International Review Board, which conducts independent double-blind peer review of submitted manuscripts.

Editorial Committee

Dr. Yun Zhao, Professor, Henry Cheng Professor in International Law & Associate Dean (Mainland Affairs, Faculty of Law The University of Hong Kong (HKU), Hong Kong
Prof. Iryna Izarova, Professor of the Educational and Scientific Institute of Law, Taras Shevchenko National University of Kyiv, Ukraine; Editor-in-Chief, Access to Justice in Eastern Europe
Dr. V. Shyam Kishore, Professor and Associate Dean, Academic Affairs and Dean, Alliance School of Law, Alliance University, Bengaluru, India
Dr. Akash Gupta, Associate Professor, Jindal Law School, O.P. Jindal Global University (JGU), Sonipat, Haryana, India

LCLSAU 2026 Microsoft CMT Submission Link

Submission Categories

ICLS 2026 accepts full-length original manuscripts under the following categories:

- Full Research Papers
- Case Studies
- Policy Papers
- Doctoral Research Papers
- Interdisciplinary Research Papers

1. Only complete manuscripts will be considered for publication
2. Abstracts shortlisted through the preliminary evaluation will be invited to submit a full manuscript in accordance with the conference guidelines.
3. Authors are required to submit an abstract during the initial stage of the review process for consideration by the Scientific Committee.
4. Submission of the full manuscript is mandatory for conference presentation and further consideration for publication in the conference proceedings.
5. Authors whose abstracts are accepted but who fail to submit the complete manuscript by the prescribed deadline will not be included in the conference programme, and their submissions will not be considered for presentation or publication.
6. Only full manuscripts that successfully complete the conference review process, are presented at the conference, and satisfy all editorial, ethical, and formatting requirements will be eligible for consideration for publication in the conference proceedings.

The Microsoft CMT service was used for managing the peer-reviewing process for this conference. This service was provided for free by Microsoft and they bore all expenses, including costs for Azure cloud services as well as for software development and support.

Important Dates for Submission and Publication

Milestone	Date	Purpose
Call for Papers Opens	July 8, 2026	Launch of conference website and Microsoft CMT portal
Abstract Submission Deadline	July 31, 2026	Submission of 300–350 word abstracts
Abstract Acceptance Notification	August 10, 2026	Invitation to submit full manuscripts
Full Manuscript Submission Deadline	September 15, 2026	Submission of anonymized full manuscripts
Finalisation of Peer Review	October 18, 2026	Completion of the double-blind peer-review process
Conference Schedule Release	October 20, 2026	Conference Schedule Release
Conference Dates	October 26-28, 2026	Paper presentations and academic discussions
Submission of Revised Manuscripts	November 10, 2026	Authors incorporate reviewer and conference feedback
Final Editorial Decision for Proceedings	November 20, 2026	Final acceptance for publication in the proceedings
Camera-Ready Submission	November 30, 2026	Submission of publication-ready manuscripts
Atlantis Press (Springer Nature) Editorial Processing, Production and Tentative Proceedings Publication	December 2026 – January 2027	Editorial processing, production, and quality checks

Note: The Conference follows a rolling review process. Plagiarism screening, technical checks, editorial assessment, and peer review will commence immediately upon submission of abstracts and full manuscripts, without waiting for the respective submission deadlines. Early submissions are therefore strongly encouraged.

Editorial and Peer Review Process

Peer Review and Publication Ethics Statement: The 5th International Conference on Law and Social Transformation (ICLS 2026) is committed to a fair, independent, and rigorous peer review process adhering to the principles of the Committee on Publication Ethics (COPE) and the applicable editorial and publication policies of Atlantis Press (Springer Nature). Editorial decisions are based solely on scholarly merit, originality, and ethical compliance; registration fees, institutional affiliations, or non-academic considerations do not influence publication outcomes. All editors and reviewers maintain strict confidentiality and must disclose any potential conflicts of interest.

Stage I: Conference Review

- **Abstract Screening:** Submitted abstracts are evaluated for relevance to the conference theme, originality, scholarly significance, and track suitability. Authors of shortlisted abstracts are invited to submit full manuscripts.
- **Editorial Screening:** Invited full manuscripts undergo an initial assessment to verify compliance with submission guidelines, formatting requirements, completeness, and anonymization for double-blind peer review.
- **Similarity Assessment:** All submissions are screened using professional plagiarism detection software. Manuscripts containing unacceptable similarity, plagiarism, duplicate publication, or fabricated data will be rejected.
- **Double-Blind Peer Review:** Manuscripts that successfully complete the initial editorial and technical screening are subjected to a rigorous double-blind peer-review process. Each eligible manuscript is evaluated independently by at least two subject-matter experts. Reviewers assess submissions based on originality, significance and contribution to knowledge, methodological rigour, analytical quality, relevance to the conference theme, interdisciplinary value (where applicable), organisation and clarity of presentation, and adherence to academic writing, citation, and ethical standards. Decisions are made based on the reviewers' recommendations and the editorial assessment.
- **Decision for Conference Presentation:** Based on the review recommendations, authors receive one of the following decisions: Accepted for Presentation, Accepted with Minor Revisions, Major Revisions Required, or Rejected. Only papers accepted, registered, and presented at the conference proceed to the publication review stage.

Stage II: Proceedings Publication Review

- **Post-Conference Evaluation:** Following the event, authors submit revised manuscripts incorporating the feedback received. The Scientific Committee re-evaluates the manuscripts to ensure technical accuracy, language quality, and compliance with Atlantis Press (Springer Nature) standards.
- **Final Editorial Decision:** Manuscripts receive a final evaluation tier (Accept, Accept with Minor Revisions, Accept with Major Revisions, or Reject). Only successfully cleared manuscripts are recommended for the proceedings.
- **Camera-Ready Submission:** Authors of accepted manuscripts must submit a publication-ready version strictly utilizing the official templates prescribed by the designated conference proceedings Atlantis Press (Springer Nature) within the stipulated timeline.
- **Atlantis Press (Springer Nature) Editorial Processing and Publication:** Recommended manuscripts are forwarded to the designated conference proceedings for final production decisions. The Atlantis Press (Springer Nature) reserves the right to conduct additional reviews. Following publication, the proceedings volume will be submitted for evaluation and inclusion in indexing databases, including the Web of Science Conference Proceedings Citation Index (CPCI) or Scopus, subject to the independent criteria of the indexing agencies.

Rolling Review Process

ICLS 2026 operates on a rolling review model. Plagiarism screening, editorial screening, and double-blind peer reviews commence immediately upon receipt of submissions. Authors are strongly encouraged to submit early to facilitate timely review cycles and communications without waiting for final deadlines.

Similarity Check

All submissions will be screened using Turnitin or equivalent plagiarism detection software. As a general guideline, manuscripts should have an overall similarity index of not more than 10%, excluding the bibliography/references, quoted material, and matches comprising fewer than 14 consecutive words. Similarity arising from properly cited legal provisions, case names, statutory extracts, commonly used legal terminology, or standard publication statements may be disregarded where appropriate.

The overall similarity index shall not be the sole criterion for editorial evaluation. The Scientific Committee reserves the right to assess the nature, source, and context of the matched content and to reject any manuscript containing plagiarism, duplicate publication, self-plagiarism, or other forms of academic misconduct, irrespective of the overall similarity percentage.

Policy on the Use of Artificial Intelligence (AI)

Authors must ensure that all work submitted is original and accurate. While we acknowledge the utility of AI in academic writing, its use must strictly adhere to the following guidelines:

- **Authorship:** AI tools (such as LLMs) do not satisfy authorship criteria and cannot be held accountable for the integrity of the work. Authorship remains the sole responsibility of human contributors.
- **Permitted Use:** AI tools may be used for "AI-assisted copy editing"—specifically to improve the readability, grammar, spelling, punctuation, and tone of human-generated text. This use does not require disclosure.
- **Restricted Use:** The use of generative AI for autonomous content creation, substantive writing, or the generation of images/illustrations is strictly discouraged and, where significant, must be explicitly disclosed in the Acknowledgements or Introduction.
- **Responsibility:** Authors are fully responsible for the accuracy and originality of their manuscripts. AI models are known to produce plagiarism and factual errors; therefore, authors must perform rigorous due diligence. The use of misleading or undisclosed AI-generated content may result in the immediate rejection or withdrawal of the manuscript.

Appeals

- Authors may submit a reasoned appeal against an editorial decision within the prescribed period.
- Appeals will be considered by the Scientific Committee, whose decision shall be final.
- The Scientific Committee is not obligated to reconsider manuscripts solely because the author disagrees with reviewer opinions.

Awards and Recognition

To recognise outstanding scholarly contributions and presentation excellence, the Conference will confer the following awards:

- **Best Paper Award (One Award):** Presented to the paper demonstrating exceptional originality, scholarly contribution, methodological rigour, analytical quality, and relevance to the Conference theme, based on the combined assessment of the peer-review process and the evaluation of the Scientific Committee.
- **Best Presenter Awards (Two Awards):** Presented to two participants who demonstrate exceptional presentation skills, subject knowledge, clarity of communication, engagement with the audience, and effective responses to questions during the technical sessions.

Recipients of the above awards will receive a Certificate of Recognition during the Valedictory Ceremony. The decisions of the Scientific Committee and the Session Chairs regarding the selection of award recipients shall be final.

Submission Centre

Author Guidelines

- Please Submit Your Paper to Microsoft CMT Only
- Please comply with the Microsoft CMT submission guidelines.
<https://cmt3.research.microsoft.com/docs/help/author/author-submission-form.html>
- Non-anonymous manuscripts will not be accepted and will be returned to the author(s) or desk-rejected.
- Author names and institutional affiliations must not appear in the initial submission and should only be included in the camera-ready version after acceptance.

Abstract: 300–350 words including

- Research objective

- Methodology
- Key findings
- Contribution

Full Manuscript Length: 6,000–8,000 words (including abstract, references, tables, figures, and appendices)

Keywords

4–6 keywords. Provide keywords capturing the main ideas of your manuscript. Keywords are mandatory. Separate the keywords with a comma (",")

General

Use the template as provided. In particular

- Do not include page numbers, headers or footers;
- Do not include blank pages;
- Do not change the layout and margins of the Word template:
(4.40 cm/Bottom: 4.40 cm/Left: 4.40 cm/Right: 4.40 cm)
- Do not do changes to the Word template. Follow the template layout carefully.

Use a spell-checker and proof-read your manuscript before submitting:

- Please note that the manuscript submitted to the designated conference proceedings Atlantis Press (Springer Nature) is considered as final, complete, and camera-ready. No changes can be made in the later stages. The paper will be

Frontmatter

Title

- Check that the manuscript title is in upper lower case, following APA Style:
- Capitalize the first letter of each word including Nouns, verbs (including linking verbs), adjectives, adverbs, pronouns, and all words of four letters or more;
- Other words including short (i.e., three letters or fewer) conjunctions, short prepositions such as “for”, “and”, “or” are lower case
- Correct example: Texturization of Monocrystalline Silicon Wafers
- Wrong example: TEXTURIZATION OF MONOCRYSTALLINE SILICONE WAFERS
- Correct any spelling errors
- If there is a subtitle, place it below the title but in a smaller font size

Authors and Affiliations (Only for Camera Ready Submission post Conference)

- Enter all authors' first name and surname and follow the “first name last name” format without any punctuation
- If the author has no last name, then repeat the first name e.g. “Abyasa” => “Abyasa Abyasa”.
*Note: Unfortunately, Google Scholar does not properly index publications with authors without a last name.
- Mark the corresponding author by adding an asterisk (“*”) after their name. If no corresponding author is marked the first author will become corresponding author by default. Reselection after publication is not possible.
- Provide an email address for the corresponding author (mandatory)
- Provide the affiliations for all authors with department name, [division], institution/affiliated university, city, country
*Example: Sport Cancer Laboratory EA4670, Luminy Campus, Aix-Marseille University, Marseille, France.
- Add the affiliation identifier (e.g. 1,2,3) in superscript to the matching author and affiliation in the correct order
- Please note that the department name and other affiliation details should be provided in English.

Abstract

- Provide a complete and correct abstract summarising your work. Abstracts are mandatory
- If you cite literature in the abstract, always refer to it explicitly and write out the whole citation (e.g. Surname, Initials (year), Article Title, Journal title/Book title, Volume Number (Issue Number), Page range)

Main Content

Keywords

4–6 keywords. Provide keywords capturing the main ideas of your manuscript. Keywords are mandatory. Separate the keywords with a comma (“,”)

Body

- All heading should be appropriately nested
- All headings should be numbered in a consistent way (e.g. 1.1 and 1.1.1 and 1.1.1.1, etc.) in order to differentiate the headings
- Do not jump levels of headings - e.g. do not include a 3rd level heading right after a 1st level heading
- Ensure that the heading and at least 2 lines of content are displayed on the same page (i.e. avoid “orphans” and “widows”)

References and Citations

- Every reference must be cited in the text
- Citations should be formatted consistently in line with conference organizer guidelines (if any)

Lists, Tables, Figures

- Use the standard list styles
- Try to place any table and figures close to where it is cited and used
- All figures and tables must be numbered in a sequential order and they must have a caption
- The caption must include the number of the figure or table
- Place the caption close to that figure or table and on the same page
- Ensure that no text or other parts of the manuscript are hidden behind a table, list, or figure
- Ensure that tables and figures fit the text area of the template's layout.
- Tables must be included as Word or LaTeX tables in an editable format – they must not be included as pictures or screenshots

Back Matter

References

- Include the references at the end of the manuscript
- The references must be formatted in a consistent style within the manuscript (e.g. use the standard style as outlined in the template or follow the guidelines by the conference organisers)
- All references must be in Roman script

Templates

Authors must strictly use the official manuscript template. Authors must download and utilize the template provided on the conference website. Submissions that do not comply with the required formatting standards, font styles, and citation structures may be returned to the authors or rejected during the initial screening process.

Originality

Only original and unpublished manuscripts will be accepted.

Double-Blind Peer Review

Authors must remove names, affiliations, acknowledgements, and identifying metadata before submission.

Submission Platform

Abstract and full manuscript submissions will be managed through Microsoft CMT.

Microsoft CMT Submission Process:

- Before submitting your paper, authors are required to have a Microsoft CMT account (Link: <https://cmt3.research.microsoft.com/docs/help/general/account-creation.html>). If you already have an existing CMT account, you may use the same credentials to access the submission portal.
- Log in to the ICLSAU2026 Microsoft CMT Submission Portal. Alternatively, log in to Microsoft CMT and search for "ICLSAU2026" under Conferences.
- Complete the online submission form by providing the required author details, paper title, abstract, keywords, and other requested information. (For authors on 'How to submit a paper': <https://cmt3.research.microsoft.com/docs/help/author/author-submission-form.html>)
- Upload your anonymised submission in accordance with the conference submission guidelines. Review all the submitted information carefully before final submission.
- Upon successful submission, you will receive an automatic confirmation email from Microsoft CMT.

Author Identification

Authors are strongly encouraged to use their official institutional or organisational email address for conference registration, manuscript submission, and all related correspondence. To facilitate accurate author identification, publication metadata, and indexing requirements, all authors whose manuscripts are accepted for publication may be required to provide a valid ORCID iD in accordance with the publisher's submission requirements.

Proceedings and Publication

Publication Ethics

ICLS 2026 adheres to the principles of the Committee on Publication Ethics (COPE) and the applicable publication policies of the designated conference proceedings Atlantis Press (Springer Nature).

Authors must ensure that

- Submissions are original and unpublished;
- Manuscripts are not under consideration elsewhere;
- All authors have approved the submission;
- Appropriate acknowledgements and citations are provided;
- Data and findings are accurate and authentic; and
- No plagiarism, duplicate publication, fabricated data, manipulated images, or unethical research practices are involved.

Note: Any ethical violation may result in rejection, withdrawal, or removal of the manuscript from the conference proceedings.

Publication Opportunity

Selected papers, following successful completion of the editorial and peer review process, will be eligible for consideration for publication in the conference proceedings published by Atlantis Press (Springer Nature), subject to the publisher's editorial policies and acceptance criteria.

Publication Benefits

- International publication platform of Atlantis Press (Springer Nature)
- Open Access publication
- Digital Object Identifier (DOI) assigned to each published paper
- ISBN-assigned conference proceedings
- Global discoverability through the publisher's digital platform
- Permanent online availability

Following publication, the proceedings volume will be submitted by the Atlantis Press (Springer Nature) for consideration for inclusion in the Web of Science Conference Proceedings Citation Index (CPCI) or Scopus, subject to the publisher policies and the independent evaluation criteria of Clarivate or Elsevier.

Publication Requirements

- Successful completion of the peer review process;
- Formal Editorial acceptance based on quality and fit
- Compliance with publication ethics and originality standard
- Adherence to the provided formatting submission guidelines
- Final approval from the Atlantis Press (Springer Nature) prior to inclusion

Note: Acceptance for conference presentation, registration, or payment of conference fees does not guarantee publication or indexing. The decisions of the Scientific Committee and the Atlantis Press (Springer Nature) regarding editorial matters shall be final.

Proceedings Volume Title

Proceedings of the 5th International Conference on Law and Social Transformation (ICLS 2026)

Copyright and Licensing Policy

- Authors shall retain responsibility for ensuring that their manuscripts do not infringe the intellectual property rights or copyrights of any third party. By submitting a manuscript to the Conference, the corresponding author confirms that all necessary permissions have been obtained for any copyrighted material included in the submission.
- For manuscripts accepted for publication, authors may be required to complete the Publisher's copyright or licence agreement, as applicable, prior to publication. The copyright ownership, licensing terms, and Open Access licence applicable to the published work shall be governed by the Atlantis Press (Springer Nature) policies and the terms of the publication agreement in force at the time of publication.
- Where applicable, the Conference Proceedings will be published in Open Access mode in accordance with the Atlantis Press (Springer Nature) policies. Authors are advised to carefully review the Publisher's copyright, licensing, and Open Access requirements before completing the publication formalities.

Registration and Logistics

A. Registration Fees

Category	Early Bird (August 11, 2026 to September 25, 2026)	Regular (September 26, 2026 to October 18, 2026)
Indian Delegates	INR 6,000	INR 7,500
International Delegates	USD 100	USD 150
LDC Delegates*	USD 65	USD 80
Audience Only (Indian)†	INR 1,500	
Audience Only (International)†	USD 25	

* LDC: Least Developed Countries, as classified by the United Nations.

**Note:

- Registration fees are charged per paper irrespective of number of authors (i.e., as mentioned above for early bird registration and regular registration).
- If a paper is co-authored by individuals from different delegate categories, the fee applicable to the highest category will be charged.
- For any clarification, please contact acadr@alliance.edu.in.

† Audience Only: This category does not include paper presentation or consideration for publication. Participants will receive only a Certificate of Conference Attendance.

B. Publication Charges (Applicable Only to Papers Accepted for Publication at Atlantis Press (Springer Nature))

Category	Publication Charges (Open Access)
Per Paper	INR 13,000 (\$140)

Notes:

- Publication charges are applicable only to papers accepted for publication.
- Charges are separate from the conference registration fee.
- Payment is required only after successful peer review and editorial acceptance.
- Publication charge is up to INR 13,000 (\$140) per accepted paper irrespective of the number of authors.
- Publication is subject to publisher guidelines, editorial approval, and completion of publication formalities.
- Any revision in publication charges, taxes, or statutory levies will be communicated to the authors.

C. Accommodation Charges (Optional and Separate)

Category	Rate (Per Day Per Person)
Indian Participants	INR 1,500
International Participants	USD 15

Note: Accommodation charges are optional and separate from the conference registration fee. Rooms will be allotted on a first-come, first-served basis upon confirmation of booking and payment. Details regarding room occupancy, check-in/check-out timings, applicable taxes (if any), and available facilities will be communicated after confirmation.

D. Accompanying Person

The Accompanying Person category is exclusively for individuals accompanying a registered conference participant and covers only approved hospitality and accommodation arrangements, subject to availability and separate payment.

Registration under this category does not include access to the conference venue, academic sessions, networking events, workshops, mock ADR sessions, paper presentations, exhibition areas, conference meals, refreshments, conference kit, certificates, or publication.

Note: Accompanying persons may access only those University areas specifically designated by the Organising Committee. Any additional hospitality services or meal arrangements shall be subject to availability and applicable charges.

E. Mode of Participation (Hybrid Conference Policy)

The Conference will be conducted in a hybrid mode, offering both in-person and virtual participation.

Indian Participants: The Conference has been designed as an immersive academic experience, featuring expert-led **Mock Mediation and Arbitration Sessions, the #PublishWise Workshop on Advanced Legal Research and Writing**, keynote and plenary addresses, networking opportunities, and interactions with leading academicians, practitioners, and policymakers. The Organising Committee therefore strongly encourages all Indian participants to attend the Conference on campus at **Alliance University**.

International Participants: International participants are also encouraged to attend the Conference in person. However, due to travel, visa, or logistical constraints, they may opt for virtual participation upon prior intimation to the Organising Committee.

The Organising Committee reserves the right to determine the mode of participation in exceptional cases and make suitable arrangements for the effective conduct of the Conference.

Notes: Any applicable payment gateway charges, bank transaction charges, currency conversion charges, or other processing fees shall be borne by the participant and are in addition to the applicable registration, publication, or accommodation fee.

Support and Legal

Important Policies

- **Registration:** On-the-spot registration will not be available.
- **Refund Policy:** Registration fees are non-transferable and non-refundable.
- **Authorship:** A manuscript may have a maximum of three (3) authors. At least one author must complete the conference registration and present the original manuscript. Each individual may be associated with only one manuscript, either as a sole author or co-author, irrespective of institutional affiliation. Multiple submissions by the same individual under different affiliations will not be permitted. Where multiple submissions are identified, the Organising Committee reserves the right to accept only one manuscript at its discretion and reject the remaining submissions.
- **Publication Charges:** Publication charges are governed by the Registration and Logistics section.

Travel and Accommodation

- Participants are fully responsible for their own travel, accommodation, and local arrangements. The Organising Committee does not provide travel grants, airfare reimbursement, visa fee reimbursement, or any other financial assistance.
- On-campus accommodation – Accommodation charges are not included in the conference registration fee.
- Limited on-campus accommodation may be available upon prior request and payment, subject to availability and allocated on a first-come, first-served basis.

Where on-campus accommodation is unavailable, participants will be provided with information regarding nearby hotels and other lodging options. All reservations and related expenses shall be the responsibility of the participant.

Conference Registration Benefits

Registered delegates will receive a conference kit. Registration includes access to all technical sessions, keynote and plenary addresses, expert-led workshops, and mock ADR sessions, together with daily refreshments, breakfast, and lunch during the conference. Participants will also receive the applicable certificates, including a Workshop Participation Certificate, Certificate of Presentation (for paper presenters), and Certificate of Conference Attendance (for non-presenting delegates). Accompanying persons are not covered under the standard registration package and must register separately for hospitality arrangements.

Virtual participants will receive electronic certificates and access to the virtual conference sessions. Upon request, the conference kit may be couriered to the registered address at the participant's expense, subject to payment of the applicable courier and handling charges.

Visa Guidelines

- International participants requiring a visa are advised to consult the nearest Indian Embassy or Consulate, or the official Government of India visa portal, well in advance of their intended travel.
- Upon request, the Conference Secretariat will issue an official invitation letter to registered participants solely for the purpose of supporting their visa application. The issuance of an invitation letter does not guarantee visa approval, which remains entirely at the discretion of the competent immigration authorities.
- Individuals accompanying registered participants who do not intend to attend the Conference sessions should apply for the appropriate category of visa in accordance with the applicable immigration regulations.

Privacy Notice

- Personal information collected during registration, manuscript submission, publication, accommodation, visa support, and other conference-related activities will be processed solely for the administration of the conference and its associated publication activities.
- By registering for or participating in the conference, participants consent to the collection, processing, and sharing of their personal information, where necessary, with the publisher and authorised third-party service providers for legitimate conference, publication, and indexing purposes, in accordance with applicable legal requirements.

Disclaimer

- The Organising Committee has made every reasonable effort to ensure the accuracy of the information published on the conference website and associated materials. However, it reserves the right to amend the conference dates, venue, programme, speakers, registration details, publication schedule, fees, or any other aspect of the conference where necessary due to unforeseen circumstances, administrative requirements, or factors beyond its reasonable control. Any such changes will be communicated through the official conference website and, where applicable, to registered participants via email.
- The conference proceedings to be published by the Atlantis Press (Springer Nature) and subsequently submitted for consideration for inclusion in recognised indexing databases. Publication and indexing remain subject to the publisher's editorial policies and the independent evaluation criteria of the relevant indexing agencies.
- The Organising Committee shall not be liable for any direct or indirect loss, expense, inconvenience, or consequential damages arising from modifications, postponement, cancellation, or changes to the conference or its associated publication process.

For further information, please visit the [Conference Portal](#) or contact the [Conference Secretariat](#)

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